

National Company Law Tribunal

Allahabad Bench

CP NO. 28/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: Fedders Llyod Companies Pvt Ltd

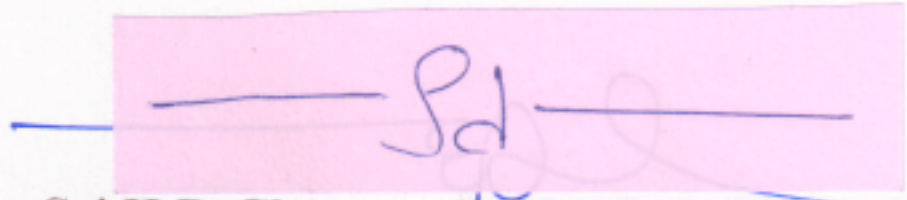
SECTION OF THE COMPANIES ACT: U/S 433/434/439 of the Companies act of 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|------------------|-----------------------|-------------------------------|------------------|
| 1. | Ronak Chaturvedi | | Respondent | Ronak Chaturvedi |
| 2. | Krishna Dev Vyas | CGSC CP NO.28/2015 | On behalf of Central Govt. | Krishna Dev Vyas |

Sh. Raunak Chaturvedi, Advocate appearing for the respondent company. Sh. Krishna Dev Vyas, Central Government Standing Counsel representing the office of the RD/ROC. The report of the ROC was previously filed.

At this stage, Ld. Counsel appearing for the respondent point out that due to some inadvertence his name is incorrectly mentioned as Pankaj Chaturvedi in the previous order dated 18.07.2017, which needs a correction. Therefore, a corrigendum is made in respect of the order dated 18.07.2017 and in place of Mr. Pankaj Chaturvedi it should be read as Mr. Raunak Chaturvedi.

The matter is now fixed for argument. The matter be listed on 7th September, 2017.



Sri H.P. Chaturvedi, Member (Judicial)

Dated:08.08.2017

Typed by:
Kavya Prakash